

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:112
ANSWERED ON:05.12.2013
DELAY IN CONSTRUCTION OF ROB
Mahto Shri Baidyanath Prasad

Will the Minister of RAILWAYS be pleased to state:

- (a) whether public agitation is on going for starting work on two important ROB's at 22 Narkatiyaganj Special and 50 Bagha NH-28-B under Balmikinagar (Bihar), Parliamentary constituency ;
- (b) if so, the details thereof; and
- (c) whether the Railways are contemplating to take concrete steps for timely construction of above two ROB's viewing the agitation, if so, the time by which those ROB's are likely to be constructed and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c): The present status of ROB's at Narkatiyaganj and Bagha are as under:

Narkatiyaganj ROB in lieu of LC No. 22 Spl:- This ROB has been sanctioned on cost sharing basis in Railway Works Programme 2007-08. General Arrangement Drawing for this work has been approved. Detailed Estimate for this work is under consideration for sanction of Competent Authority. After sanction of Detailed Estimate, tender will be invited for carrying out this work.

Bagha ROB in lieu of LC No. 50:- As the road where ROB has to be constructed has been declared National Highway, hence Railway has deleted this work from the list of sanctioned ROB's being constructed on cost sharing basis. Now, this work is to be taken up by Ministry of Road Transport & Highways/National Highway Authority of India through their National Highway Development Programme.